

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-  
110001**

No. L-1/250/2019/CERC

Dated: 17.03.2023

**PUBLIC NOTICE**

**Subject: Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Second Amendment) Regulations, 2023.**

In exercise of powers conferred under clause (h) of sub-section (1) of Section 79 read with clause (g) of sub-section (2) Section 178 of the Electricity Act, 2003 (the Act) and all other enabling provisions under the Act, the Commission has made Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Second Amendment) Regulations, 2023 and the same is posted on the website of the Commission ([www.cercind.gov.in](http://www.cercind.gov.in)).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/ suggestions/ objections from the stakeholders and interested persons on the above Draft Regulations. The comments/ suggestions/ objections may be sent to the undersigned on or before 17.04.2023 at the email addresses, [secy@cercind.gov.in](mailto:secy@cercind.gov.in) and [shilpa@cercind.gov.in](mailto:shilpa@cercind.gov.in). For registered users, the comments/ suggestions/ objections shall also be uploaded through SAUDAMINI Portal by clicking e- Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/

**(Harpreet Singh Pruthi)**  
**Secretary**